

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.52 of 2014

Dated:14th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Iti Agarwal and

Counsel for the Respondent(s): Ms. Sonali Malhotra for R-1
Mr. Gopal Jain, Sr. Adv.,
Mr. Kaushik Laik ,
Mr. Piyush Joshi and
Ms. Sumiti Yadava for R-2,

ORDER

The Counsel for Gujarat State Petronet Ltd.(R-2) seeks some more time to file the Reply. Accordingly, he is directed to file Reply on or before 26.03.2014 after serving copy on the other side. Ms. Sonali Malhotra, Counsel for the Board submits that she will file Written Submissions after serving copy on the other side. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

Post the matter on **17.04.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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